

Plan also as they did in the case of the Second Plan, or whether they do not expect any difficulty in raising all the resources?

Shri C. R. Pattabhi Raman: No hard core.

Mr. Speaker: The core can be reached only later on, not at the beginning!

Shri D. N. Tiwary: In view of our past experience that the estimates of many of the projects go up, may I know whether the provision of Rs. 11,500 crores will go up or some of the projects will be curtailed?

Shri C. R. Pattabhi Raman: In the case of one or two it may go up, but it may also shrink. It is just possible that it may also come down.

Film on Removal of Untouchability

*631. **Shri Siddiah:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the scheme to produce a film for the removal of untouchability is pending for the last several years;

(b) whether the production of the film is completed; and

(c) if not, the reasons therefor?

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):

(a) to (c). The production of a feature film for the removal of untouchability is pending since September, 1960 when a contract regarding it was signed with the Producer. The delay in the production is due to the fact that the Producer has to submit a revised script and he has asked for extension of time upto the middle of this month. He has been busy in completing another film also on behalf of the Government.

Two short films on this subject have already been completed and three more short films are under production.

Shri Siddiah: May I know the estimated cost of the scheme and the amount incurred so far?

Dr. B. Gopala Reddi: It is about Rs. 2 lakhs for the production of the film.

Shri Siddiah: And the outlay incurred so far?

Dr. B. Gopala Reddi: We have given only a loan of Rs. 15,000 to the producer.

Shri Kamath: Has this film project been undertaken because of the fact that even six years after the passing of the anti-untouchability law in this country, Government considers the performance of various States in this regard very unsatisfactory?

Dr. B. Gopala Reddi: Whether it is satisfactory or not is a different matter. We want a picture on the removal of untouchability to be shown in all the States.

Shri Thirumala Rao: Have Government taken care to see that the ugly and objectionable features of untouchability will not be perpetuated in this film thereby making it have an effect opposite to that which is intended?

Dr. B. Gopala Reddi: We are awaiting the receipt of the revised script from the producer.

Shri Ansar Harvani: Has Government any scheme to give any incentive to private producers to produce more and more films against untouchability, by way of giving them a subsidy, loan and rebate from entertainment tax?

Dr. B. Gopala Reddi: Some of the films have been given to the private producers. Devaki Bose has already completed two documentaries and three are under preparation.

Shri Kamalnayan Bajaj: As regards films which will be produced under the auspices of the Government

of India, will the Government take care to have them screened in the schools and colleges free of charge?

Dr. B. Gopala Reddi: The suggestion will be considered.

Shrimati Savitri Nigam: What were the reasons for asking for a revised script from the producer and for the delay in the production of this film?

Dr. B. Gopala Reddi: The original script was not satisfactory and the Government gave a directive that a revised script must be sent by the producer.

Shri Nambiar: May I know whether in the film there will be scenes of inter-caste marriages between Scheduled Caste boys and non-Scheduled Caste girls and vice versa? May I know whether that will be a part of the film?

Mr. Speaker: That is giving information. Next question.

State Trading Corporation

*632. **Shri Maheswar Naik:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have analysed the causes of the very negligible profits made by the State Trading Corporation;

(b) if so, what are they;

(c) what are the various branches of activities of the Corporation; and

(d) in what way, if any, its scope of activities is proposed to be expanded?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

The decline in profits inspite of increase in the total trade in attributable to several factors. The important of these are:

- (i) higher procurement cost of ores on certain sectors involving road transport.
- (ii) disposal of high priced stocks of Manganese Ore.
- (iii) increase in port charges.
- (iv) larger supplies to M/s Hindustan Steel Ltd., at a nominal margin.
- (v) reduction in the margins allowable to the Corporation under the various Joint Marketing Arrangements.
- (vi) general reduction of margins in the interest of export promotion.
- (vii) subsidizing the loss in export e.g., Cement.

(c) The State Trading Corporation has directly handled exports of about 36 commodities including iron ore, manganese ore, chrome ore, salt, cement, tobacco, woollen textiles, shoes, coffee Mosoor dal, Jute goods etc. Some of the items like chemicals light engineering goods are in the nature of developmental items for which efforts are being made to find markets abroad.

On the import side the Corporation has helped to import of essential raw materials and capital goods e.g. non-ferrous metals, various chemicals and fertilizers such as caustic soda, soda ash, ammonium sulphate, raw silk, art silk yarn, newsprint and textile machinery.

The Corporation also arranges internal distribution of important industrial raw materials like Cement, Iron and Soft coke at equitable prices to the Producers as well as to the consumers.

(d) This question is constantly under Government's consideration and a greater emphasis will be put on promotion of external trade and exports.

Shri Maheswar Naik: The factors mentioned in the statement are more